

From:

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2025-26/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Deepak Baranwal, District & Additional Sessions Judge, Bokaro.
2. Mr. Devesh Kumar Tripathi, Special Judge, POCSO Act, Bokaro.
3. Md. Faheem Kirmani, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
4. Mr. Neeraj Kumar, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
5. Mr. Santosh Anand Prasad, Special Judge, POCSO Act, Chaibasa.
6. Mr. Satyapal, District & Additional Sessions Judge, Chatra.
7. Mr. Shahzad Mohammad Shahzad, District & Additional Sessions Judge, Chatra.
8. Mr. Purnendu Kumar Sharma, District & Additional Sessions Judge, Chatra.
9. Mr. Pawan Kumar No. I, Special Judge, POCSO Act, Daltonganj.
10. Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum- Spl. Judge, Anti Corruption Bureau, Daltonganj.
11. Ms. Shweta Dhingra, District & Additional Sessions Judge, Daltonganj.
12. Ms. Aisha Khan, District & Additional Sessions Judge, Daltonganj.
13. Mr. Anil Kumar No. 2, District & Additional Sessions Judge, Deoghar.
14. Mr. Rajendra Kumar Sinha, Special Judge, POCSO Act, Deoghar.
15. Mr. Ashok Kumar No. III, District & Additional Sessions Judge, Deoghar.
16. Mr. Avinash Kumar Dubey, District & Additional Sessions Judge, Deoghar (Madhupur).
17. Mr. Kamlesh Kumar Shukla, District & Additional Sessions Judge, Dhanbad.
18. Mr. Manish, District & Additional Sessions Judge-cum- Spl. Judge, Anti Corruption Bureau, Dhanbad.
19. Mr. Durgesh C. Awasthi, District & Additional Sessions Judge-cum-Spl. Court, elected M.P./M.L.A., Dhanbad.
20. Mr. Prafulla Kumar, District & Additional Sessions Judge, Dhanbad.
21. Mr. Paras Kumar Sinha, District & Additional Sessions Judge, Dhanbad.
22. Mr. Shatrunjay Kumar Singh, District & Additional Sessions Judge, Dumka.
23. Mr. Surendra Nath Mishra, District & Additional Sessions Judge, Dumka.
24. Mr. Dinesh Kumar, Special Judge, POCSO Act-cum-Spl. Judge, Offences under SC & ST Act, Garhwa.
25. Mr. Shivnath Tripathi, District & Additional Sessions Judge, Garhwa.
26. Mr. Sanjay Kumar Singh No. 2, District & Additional Sessions Judge, Garhwa (Nagar Untari).
27. Mr. Manoj Chandra Jha, District & Additional Sessions Judge-cum-Special Judge, Offences under SC & ST Act, Giridih.
28. Mr. Debasis Mohapatra, District & Additional Sessions Judge, Giridih.
29. Mr. Sanjiv Kumar Verma, District & Additional Sessions Judge, Giridih.
30. Mr. Amit Kumar, Addl. Principal Judge, Addl. Family Court, Giridih.
31. Mr. Rajesh Kumar Bagga, District & Additional Sessions Judge, Giridih.
32. Mr. Niraj Kumar Vishwakarma, District & Additional Sessions Judge, Godda.
33. Mr. Kumar Pawan, Special Judge, POCSO Act, Godda.
34. Ms. Richa Srivastava, District & Additional Sessions Judge, Godda.
35. Mr. Prem Shankar, District & Additional Sessions Judge, Gumla.
36. Mr. Manoj Kumar Sharma, District & Additional Sessions Judge, Gumla.
37. Mr. Bhupesh Kumar, District & Additional Sessions Judge, Gumla.
38. Ms. Sanjeeta Srivastava, District & Additional Sessions Judge, Hazaribagh.
39. Mr. Tarun Kumar, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh.
40. Mr. Abhas Verma, District & Additional Sessions Judge-cum-P.O., MVACT, Hazaribagh.
41. Ms. Kusum Kumari, District & Additional Sessions Judge, Hazaribagh.
42. Ms. Asha Devi Bhatt, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh.
43. Mr. Srish Dutta Tripathi, Special Judge, POCSO Act, Jamshedpur.
44. Mr. Kankan Pattadar, District & Additional Sessions Judge, Jamshedpur.
45. Ms. Kumari Vaishali Srivastava, District & Additional Sessions Judge, Jamshedpur.
46. Ms. Manju Kumari, District & Additional Sessions Judge, Jamshedpur.
47. Ms. Namita Chandra, District & Additional Sessions Judge, Jamshedpur.
48. Mr. Ajai Kumar Srivastava, District & Additional Sessions Judge, Jamtara.
49. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge, Khunti.

50. Mr. Rakesh Chandra, District & Additional Sessions Judge, Koderma.
51. Mr. Sanjay Kumar Dubey, Special Judge, POCSO Act, Latehar.
52. Mr. Sunil Dutta Dwivedi, District & Additional Sessions Judge, Latehar.
53. Ms. Neerja Ashri, District & Additional Sessions Judge, Lohardaga.
54. Mr. Vishal Srivastava, District & Additional Sessions Judge, Ramgarh.
55. Mr. Anand Prakash, Additional Judicial Commissioner, Ranchi.
56. Mr. Shyam Nandan Tiwari, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi.
57. Mr. Yogesh Kumar Singh, Additional Judicial Commissioner-cum-Special Judge, Anti Corruption Bureau, Ranchi.
58. Mr. Rajesh Kumar Singh, Additional Principal Judge, Additional Family Court, Ranchi.
59. Mr. Mithilesh Kumar Singh, Additional Judicial Commissioner, Ranchi.
60. Mr. Nishant Kumar, Additional Judicial Commissioner-cum-P.O., MVACT, Ranchi
61. Mr. Pawan Kumar, Additional Judicial Commissioner, Ranchi.
62. Mr. Shekhar Kumar, District & Additional Sessions Judge, Sahebganj.
63. Mr. Sanjeev Kumar Singh, Additional Principal Judge, Additional Family Court, Sahebganj (Rajmahal).
64. Mr. Chaudhary Ahsan Moiz, District & Additional Sessions Judge, Seraikella Kharsawan.
65. Mr. Deepak Malik, District & Additional Sessions Judge, Seraikella Kharsawan.
66. Mr. Naranjan Singh, District & Additional Sessions Judge, Simdega.

Sub.:- Nomination of Judicial Officers for attending Two days **Refresher Training on Sessions Trial (R-4) for District Judges (half of the cadre, 1st batch)** scheduled to be held on **21st & 22nd June, 2025** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Two days **Refresher Training on Sessions Trial (R-4) for District Judges (half of the cadre, 1st batch)** scheduled to be held on **21st & 22nd June, 2025** at **Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme and directed to send your itinerary (arrival & departure date & time) along with name of driver / body guard to the Judicial Academy in electronic form through email.

No individual request seeking permission to attend the training programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 2549 /Apptt.

Dated, Ranchi, the 12/06/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 481/JAJ dated 22.05.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


12.6.25
Registrar (Administration)